

out in tribal pockets of Nilgiris, Tamilnadu. Following Ayurvedic Research Projects are already in operation in the State :

- (1) Dr. A. Lakshmiapati Research Centre for Ayurveda, Madras.
- (2) Literary Research Unit (Ayurveda), VHS, Madras.
- (3) Capt. Srinivasmurthy Drug Research Institute for Ayurveda, Madras.

In view of this, there is no proposal to set up another Ayurvedic Research Centre in Nilgiris/Ooty in Tamilnadu.

Children Beggars

3261. SHRI C. P. MUDALA GIRIYAPPA : Will the Minister of WELFARE be pleased to state :

(a) whether the Government are aware of begging amongst Children;

(b) if so, the steps proposed to be taken by the Government to tackle this problem;

(c) whether the Union Government have formulated any scheme to rehabilitate such children who fall prey to beggary, if so, the details thereof; and

(d) if not, reasons thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) Yes, Sir.

(b) to (d) There is no scheme exclusively for the welfare of beggar children. The Juvenile Justice Act, 1986 has been enforced in the country, except in the State of Jammu & Kashmir, since 2nd October 1987. Besides delinquent juveniles the Act provides for the care, protection,

treatment, development and rehabilitation of neglected juveniles including those who are found begging.

[Translation]

Amount Sanctioned for Regularised Colonies of Karolbagh, Delhi

3262. SHRI KALKA DAS : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the amount recently sanctioned by Delhi Municipal Corporation for starting developmental works in regularised colonies of Karolbagh areas: colony-wise; and

(b) the details of the developmental works likely to be started in the current year alongwith the amount to be incurred thereon separately, colony-wise?

THE MINISTER OF STATE FOR URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

[English]

Medicines to Patients Visiting AIIMS and Government Hospitals

3263. SHRI KASHIRAM RANA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether supply position of medicines for the patients who visit All India Institute of Medical Sciences and other Government hospitals is not satisfactory; and

(b) if so, the details of the steps, the Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA) : (a) No Sir, every effort is made to provide life saving and essential drugs to the patients particularly in the wards and casualty in AIIMS as well as other Government hospitals in Delhi.

(b) The position of availability of life saving essential drugs in the hospitals is constantly being monitored by the concerned authorities.

Houses to Slum Dwellers on Railway Land in Bombay

3264. **SHRI TEJSINGHRAO BHONSLE :** Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether some land belonging to the railways in Greater Bombay was leased out to co-operative housing societies for providing housing to slum dwellers; and

(b) if so, the details thereof and the progress made in providing housing to slum dwellers in the area ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b) As per the information furnished by the Ministry of Railways, they have not leased any land to Co-operative Housing Societies for providing housing to slum dwellers. However, a plot of railway land measuring 1800 Sq. Metres at Bhandup has been leased to the State Government of Maharashtra at 6% of the market value of

land per annum and the State Government have shifted 83 hutments from railway land at Mohan Nagar—Vidya Vihar on to this land at Bhandup.

[*Translation*]

Twenty Eighth Report of Commission of SC/ST

3265. **SHRI RAM NARAIN BERWA :** Will the Minister of WELFARE be pleased to state :

(a) the details of recommendations made by the Commissioner of Scheduled Castes and Scheduled Tribes (Twenty Eighth Report) in regard to the development and economic upliftment of these Castes for its inclusion in the Eighth Five Year Plan; and

(b) if so, the reaction of the Union Government thereto ?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) The Summary of Recommendations contained in the Twenty eighth Report of the Commissioner for Scheduled Castes and Scheduled Tribes already laid on the Table of the House may kindly be seen.

(b) The recommendations of the Commissioner are being pursued with the concerned Central Ministries and State Governments/Union Territories.

[*English*]

Welfare Schemes in the Country

3266. **SHRI BRAJA KISHORE TRIPATHY :** Will the Minister of WELFARE be pleased to state :

(a) the amount sanctioned during the Seventh Five Year Plan for the various welfare schemes in the country;